

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

12. C.P.(CAA)/55(MB)2023 C.A.(CAA)/173(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: K. RAHEJA CORPORATE SERVICES PRIVATE LIMITED

SECTION: 230-232 of the Companies Act, 2013

ORDER

Mr. Aayesh Gandhi i/b Wadia Ghandy & Co. appearing for the Petitioner is present through Virtual hearing. Heard and CA is **admitted**, returnable by **03.05.2023**.

The Petitioner shall publish the notice at least 10 days before the next date of hearing in two newspapers i.e. "Navshakti" in Marathi language and "Business Standard" in English language.

In the meanwhile, the ROC, RD and OL will file their report, if not filed already, before the next date of hearing.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/